

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 1013
TO BE ANSWERED ON 28TH JULY, 2026

RICE SUPPLIED TO ETHANOL MANUFACTURES

1013 SHRI ASHOK SINGH:

Will the Minister of *Consumer Affairs, Food and Public Distribution* be pleased to state:

- (a) total quantity and value of rice dispatched from warehouses of FCI to Ethanol plants during the last 12 months up to June, 2026, State-wise;
- (b) average price per quintal at which such Rice is sold to Ethanol plants vis-a-vis average cost of procurement;
- (c) whether any subsidy is being extended to Ethanol producers for procurement of Rice supplied for Ethanol production, if so, total amount of subsidy provided during the said period; and
- (d) whether Government is aware or have received any reports of instances of diversion of Rice and such foodgrains stipulated for Ethanol production, if so, details thereof?

ANSWER
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): The total quantity and value of rice dispatched from warehouses of FCI to ethanol plants during the period from June, 2025 to June, 2026, state-wise is at **Annexure**.

(b): As per Open Market Sale Scheme (Domestic) [OMSS (D)] policy, the price of rice for sale to ethanol distilleries for production of ethanol is as under:

From June, 2025 to October, 2025 - Rs. 2250/- per quintal

From November, 2025 to October, 2026 - Rs. 2320/- per quintal

From November, 2026 to June, 2027 - Rs. 2390/- per quintal

The All India average acquisition cost of rice procured by FCI are as follows: -

Financial Year	Average Acquisition Cost (in / ₹ Qtl.)
2024-25	3,719.72
2025-26 (Revised Estimates) [#]	3889.46

Accounts for FY 2025-26 is under finalization.

(c): The rice is sold to ethanol distilleries for production of ethanol at the fixed price as provided in the OMSS (D) policy. There is no subsidy being extended to ethanol producers for procurement of rice supplied for ethanol production.

(d): Two cases of diversion of FCI rice meant for ethanol production were detected by the Government agencies and prompt action has been initiated. Following detection of irregularities in the movement of rice consignments by the two distilleries, State Food Departments have taken necessary action. FCI has also discontinued further allocation of rice to these distilleries.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 1013 FOR ANSWER ON 28.07.2026 IN THE RAJYA SABHA.

Details of the state-wise total quantity and value of rice dispatched from warehouses of FCI to ethanol plants during the period of June, 2025 to June, 2026:

Region	Total lifting (in MT)	Total Value of Rice (In crores)
Andhra Pradesh	354,648	818.04
Assam	293,907	676.72
Bihar	281,438	650.19
Chhattisgarh	243,328	560.76
Gujarat	204,635	470.79
Haryana	844,141	1,949.75
Jammu	700	1.62
Jharkhand	369,464	843.72
Karnataka	237,767	545.09
Madhya Pradesh	432,485	989.98
Maharashtra	154,797	352.65
Odisha	181,949	419.93
Punjab+ Himachal Pradesh	658,952	1,513.24
Rajasthan	144,579	330.71
Tamil Nadu	149,867	342.86
Telangana	237,702	548.81
Uttar Pradesh	838,645	1,932.36
Uttarakhand	136,236	308.92
West Bengal	584,672	1,340.66
Total	6,349,912	14,596.78